

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00151/2017

Friday, this the 13th day of April, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Surendran M.K., aged 59 years

S/o Kumaran

Telephone Technician

Telephone Exchange, Thottipal

Thrissur-680 310.

Residing at Mundamadam House

Eravimangalam P.O.

Thrissur-680 751

Applicant

(By Advocate: Mr. P.A.Kumaran)

Versus

1. Bharath Sanchar Nigam Ltd represented by its Chairman and Managing Director Sanchar Bhavan, New Delhi.

2. Chief General Manager
Telecom, BSNL
Kerala Circle, Trivandrum

3. Principal General Manager Telecommunication
Bharat Sanchar Nigam Ltd
Thrissur-680 022.

4. The Accounts Officer (Estt)
O/o Principal General Manager Telecommunication
BSNL, Thrissur-680 022.

Respondents

(By Advocate: Mr. V.Sajith Kumar)

This Original Application having been heard on 13th April, 2018, the Tribunal delivered the following order on the same day:

ORDER

By U.Sarathchandran, Judicial Member

Heard both sides for some time.

2. It was submitted by Mr.Sajithkumar that an order has been issued in favour of the applicant granting the relief sought in the OA.

3. Mr.P.A.Kumaran, learned counsel for the applicant submitted that the order issued was only partial in nature and some more grievances are subsisting for the applicant.

4. In the above circumstance, we feel that the OA can be closed after granting liberty to the applicant for taking up his grievances before the appropriate forum, if so advised. With the liberty so granted, the OA is closed. No order as to costs.

(E.K.Bharat Bhushan)
Administrative Member

(U.Sarathchandran)
Judicial Member

aa.

Annexures filed by the applicant:

Annexure A1: copy of letter No.1-35/Ettt-2002 dated 7.8.2002 issued for the 1st respondent.

Annexure A2: Copy of pay fixation memo of the applicant in the IDA scale.

Annexure A3: Copy of the pay fixation memo Sri V.D.Sidharthan in the IDA pay scale.

Annexure A4: Copy of order No.E/231`-27/II/03-09/61 dated 15.5.2009 issued by the 4th respondent.

Annexure A5: Copy of the pay fixation memo No.E/201-IDA (Revised) 2007 dated 19.5.2010 of the applicant.

Annexure A6: Copy of the pay fixation memo No.E/201-IDA (Revised) 2007 dated 18.5.2010 with respect to Sri V.D.Sidharthan.

Annexure A7: Copy of the final order dated in OA 968/2010 on the files of this Tribunal.

Annexure A8: Copy of order No.1-16/2010-PAT(BSNL) dated 8.7.2013 issued for the 1st respondent.

Annexure A9: Copy of pay fixation memo dated 15.6.2013.

Annexure A10: Copy of the pay slip of the applicant for the month of November, 2016.

Annexure A11: Copy of the pay slip of V.D. Sidharthan for the month of November, 2016

Annexure A12: Copy of the representation dated 21.11.2016 submitted by the applicant.